

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 04.

IA 2236(MB)2023 IN C.P. (IB)/1286(MB)2022

CORAM

SHRI PRABHAT KUMAR
HON'BLE MEMBER (TECHNICAL)

MS. REETA KOHLI
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.11.2023**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Rivaaz Trade Ventures Private Limited

For FC : Adv. Varun Nathani a/w. Riya Kamdar i/b Manilal Kher Ambalal

For CD : Adv. Shyam Kapadia a/w. Kewal Buddhdev i/b ALMT Legal

IBC under Sec. 7

ORDER

Counsel for the FC informed that the application for consolidation of all the applications against the same Future group of companies is pending before the Principal Bench. **The matter is adjourned sine die.** Parties shall at liberty to have the case listed after adjudication by President.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
REETA KOHLI
MEMBER (JUDICIAL)

//SKS//